

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4844
ANSWERED ON:23.04.2015
ADVOCATES ACT
Kothapalli Smt. Geetha

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to regulate the functioning of bar associations and amend Advocates Act, 1961; and
(b) if so, the details thereof alongwith the reasons therefor including the present status thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) : No, Madam. At present there is no proposal with the Government to regulate the functioning of bar associations and amend Advocates Act, 1961.
(b) : Does not arise.